

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/170(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

| | |
|------------------|---------------------------------|
| IN THE MATTER OF | UCO BANK VS SUBHAS PODDAR |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor

Ms. Rituparna Sanyal, Adv.]

Ms. Zeba Khan, Adv.]

Ms. Muskan Saha, Adv.]

Mr. Saurav Jain, Adv.] For the RP

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of RP present.
2. Last chance is given to the Personal Guarantor to raise an Objection to the Report furnished by the RP, **failing which appropriate Orders would be passed** in the matter on the next date of hearing.
3. List the matter for further consideration on **16.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.